

**GOVERNMENT OF INDIA
TRIBAL AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:4089
ANSWERED ON:23.08.2005
APPOINTMENT IN NSTFDC
Shakya Shri Raghuraj Singh

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) whether the Provisions of Compulsory Notification of Vacancies Act were violated in appointment to various post in NSTFDC; and
- (b) if so, the details thereof along with action taken in this regard?

Answer

MINISTER OF TRIBAL AFFAIRS (SHRI P.R. KYNDIAH)

- (a) No, Sir.
- (b) Does not arise.